

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(21) C.P. (IB)-3591-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.06.2019**

NAME OF THE PARTIES: Ultratech Cement Limited.  
V/s  
Waterfront Buildcon LLP.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for the Petitioner is present. Notice to Respondent. Petitioner to place affidavit of service with the evidence of tracking report.
2. By the Order of the Bench matter is adjourned to **07.08.2019**.

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

11.06.2019.  
Aah=